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RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

No. 02 / S.R.O./2023

Date:-17.08.2023

In exercise of the powers conferred by Article 229(2) of the Constitution of India, Hon'ble the Chief Justice of the High Court of Judicature for Rajasthan, hereby makes the following rules further to amend the Rajasthan High Court Staff Service Rules, 2002, namely:-

1. Short title and commencement:- (i) These Rules may be called the Rajasthan High Court Staff Service (Amendment) Rules, 2023.

(ii) They shall come into force with immediate effect.

2. Amendment in Rule 14:- The existing sub rule (5) of Rule 14 of the Rajasthan High Court Staff Service Rules, 2002 shall be substituted by the following :-

"14 (5) Reservation of vacancies for Persons with benchmark disabilities.-Reservation of vacancies for persons with benchmark disabilities in the recruitment/ promotion to the service shall be in accordance with the Rules of the Government issued from time to time in this behalf."

By order of Hon'ble the Chief Justice,

C. P. Shrivastava
(Chandra Prakash Shrivastava)
REGISTRAR GENERAL

17/8/2023

Gen/XV/(d)05/2022/1765

Date : 17-08-2023

Copy forwarded to following:-

1. The Principal Secretary to Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur with the request to kindly obtain the permission from the Bhasha Vibhag for publication of this Notification in English as a special case as the concerned Rules Viz. the Rajasthan High Court Staff Service Rules, 2002 are in English language and convey the same to the Superintendent Government Central Press, Jaipur under intimation to this office.
2. The Superintendent, Government Central Press Rajasthan Jaipur for publication in the next issue of the Rajasthan Rajpatra. Exemption for publication of the Notification in Hindi is being obtained from the Bhasha Vibhag through the Law Secretary. A copy of such Gazette may kindly be sent to this office immediately.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.

4. P.S. to All the Hon'ble Mr. Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Registrar (Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
6. All Registrars/O.S.D., Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur
7. Registrar, Rajasthan High Court, HQR Delhi, Bikaner House, Shahjhan Road New Delhi-110011.
8. Director, Rajasthan State Judicial Academy, Jodhpur.
9. All Joint Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
10. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
11. All Assistant Registrars/ Court Officers, Rajasthan High Court Jodhpur/ Jaipur Bench Jaipur.
12. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur with direction for compliance of the order vide No. 13/S.O./ 2021 dt. 04.12.2021 and upload the same on the official website of Rajasthan High Court.
13. All Administrative Officer Judicial, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.

C.P. Singh
REGISTRAR GENERAL

17/12/2021